

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-84/2003/13704 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the ^{20th} 22 December, 2022.

Sub: **Winter vacation.**

Ref:- Your letter No.DJB.I-11/2022/7162 dtd 21.12.2022

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **the winter vacation from 26.12.2022 to 31.12.2022 along with station leave permission, from the evening of 23.12.2022 till morning of 02.01.2023.** The the next senior most Judicial officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/13705-13706/A, dated , 22-12-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.

2. The Project Manager, Gauhati High Court.

Sdt
JT. REGISTRAR (VIGILANCE) *Rds*